

SCHEDULE C

(Please see paragraph 17 of the directions)

Reserve Bank of India
Department of [Supervision]
³³ [Kolkata] / [Mumbai] / Bangalore / New Delhi

1. Name of the company

Address :

- i) Registered Office
- ii) Administrative Office
- iii) Branch Office (s)

2. Date of incorporation

3. Board of Directors

A) Name of the Directors

With residential address

- i)
- ii)
- iii)

B) Names and residential addresses of principal officers of the company with designation

4. An up-to-date copy of Memorandum & Articles of Association duly attested by a Director

5. Particulars of the types of schemes run/proposed to be carried on by the company (such as rate of return, period of deposit).
(Pamphlets, literature should be attached)

6. Copy of the draft advertisement proposed to be issued.

7. Capital structure :

(Amounts in lakhs of rupees)

- a) Authorised
- b) Issued
- c) Paid-up

[Date :
Place :

Signature of Manager/
Managing Director/
Authorised Official
Name :
Designation :